

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
FIRST APPEAL No.102 of 2012**

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Jogendra Nath Tiwary

... .. Appellant/s

Versus

Sunil Tiwary

... .. Respondent/s

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**Appearance :**

For the Appellant/s : None

For the Respondent/s : None

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

9      29-01-2026

No one appears on behalf of both the parties.

2. Learned counsel for both the parties are directed to appear on the next date of hearing i.e. on 05.02.2026.

3. Re-notify this case on 05.02.2026.

**(Ramesh Chand Malviya, J)**

Harshita/-

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